

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(12) C.P.(I.B)-2472/9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.09.2018

NAME OF THE PARTIES: Serviont Global Solutions Ltd.
V/s
Reliance Communications Ltd.

SECTION OF THE COMPANIES ACT: 9 of INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representative of Petitioner is present.
2. Present from the side of the Petitioner and made a statement that debt is settled among the parties. In this regard placed Withdrawal Memo on record. Accordingly disposed of as Withdrawn. To be consigned to records.

SD/-

M.K. SHRAWAT
Member (Judicial)

05.09.2018.

HHS